

**CENTRAL ADMINISTRATIVE TRIBUNAL****CHANDIGARH BENCH****O.A. No.060/00118/2020**

Chandigarh, this the 09<sup>th</sup> day of June, 2020

**HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)  
HON'BLE MS. AJANTA DAYALAN, MEMBER (A)**

Gaurav Vikramaditya, aged about 31 years, S/o Sh. Om Vir Singh, R/o Tirwa Kothi, Near Fire Station, Fategarh, District Farrukhabad (U.P.) – 209601 (Group C)

**....Applicant**

(BY: Mr. Barjesh Mittal, Advocate)

**Versus**

1. Staff Selection Commission, Block No. 12, CGO Complex, Lodhi Road, New Delhi – 110003, through its Member (S)
2. Deputy Director (NWR), Staff Selection Commission, Block No. 3, Ground Floor, Kendriya Sadan, Sector 9, Chandigarh – 160009.

**... .Respondents**

(BY: Mr. V.K. Arya, Advocate)

**O R D E R(Oral)**

**SANJEEV KAUSHIK, MEMBER (J):**

1. M.A. No. 060/00486/2020 has been filed by the applicant for pre-poning of hearing of this case and withdrawal of the O.A.
2. Issue notice to the other side.
3. Mr. V.K. Arya, learned counsel for the respondents accepts notice. He does not object to the allowance of the MA.

4. M.A. is allowed.
5. The O.A. stands disposed of as withdrawn, accordingly.



**(AJANTA DAYALAN)**  
**MEMBER (A)**

**(SANJEEV KAUSHIK)**  
**Member (J)**

Place: Chandigarh  
Dated: 09.06.2020.

'mw'